

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MK Cables and Conductors Private Limited Date of Commencement of Liquidation: 27-01-2021; List of Stakeholders as on Date: 04-03-2021; Name of IP: Mr. Ramakrishnan Sadasivan; Last 5 digit of registration number: 10215

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		5329976		5329976				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors		29918980		28689439		1229541		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)		2737013		2737013				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)		1650000		1300000		350000		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		0	39635969	0	38056428	0	1579541	0	